

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 77 of 2014

Dated : 21st November, 2014

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Hooghly Chamber of Commerce & Industry ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai for R-1 (WBERC)
Mr. Anand K. Shrivastava for R-2.

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **08.12.2014.**

(Mr. T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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